

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 261 of 2013 &**  
**I.A. No. 37 of 2014**

**Dated : 24<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity Distribution  
Company Ltd.**

**..... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr.**

**..... Respondent(s)**

Counsel for the Appellant(s) : Mr. Atul Nanda, Sr. Advocate  
Ms. Puja Priyadarshini  
Mr. Parinay

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1  
Mr. M.G. Ramachandran  
Ms. Anushree Bardhan for R-1

**ORDER**

We have heard the learned Senior counsel for the Appellant for some time.

Post the matter for further hearing on **24.03.2014 at 12.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/pr